

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 989
TO BE ANSWERED ON 07.02.2020

Effects of Climate Change

989. SHRIJUAL ORAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether various States are being affected by the increasing adverse effects of climate change;
- (b) if so, the details thereof;
- (c) whether the unabated felling of trees and decline of afforestation in the highway sides and increase in mining activities are some of the reasons for further aggravating the situation;
- (d) if so, the details thereof; and
- (e) the remedial measures proposed to be adopted by the Government to deal with the situation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (b) Climate Change is a global environmental challenge and there are studies projecting varied impacts including, inter alia, changes in patterns of temperature and precipitation, increased frequency and intensity of extreme weather events across the world including India.

(c) to (e) The India State of Forest Report of 2019 reveals that there is an increase in forest and tree cover in the country to 24.56 percent of total geographical area in 2019 from 24.01 percent over 2013 levels. As per the Biennial Update Report (2018) submitted to United Nations Framework Convention on Climate Change (UNFCCC), about 12% of India's greenhouse gases emissions were offset by the Land Use, Land Use Change and Forestry (LULUCF) sector during 2014.

India's climate action is embedded in various programmes and schemes of the Government of India. The National Action Plan on Climate Change (NAPCC), which is an overarching framework to guide the Country's climate action, comprises of eight missions in specific areas of solar energy, enhanced energy efficiency, habitat, water, sustaining Himalayan ecosystems, forestry, agriculture and strategic knowledge for climate change. These missions address issues relating to mitigation of greenhouse gases and adaptation to the adverse impacts of climate change on environment, forests, habitat, water resources and agriculture. 33 States and Union Territories (UTs) have also prepared State Action Plan on Climate Change (SAPCC) in line with the objectives of the NAPCC highlighting state specific issues relating to climate change.
